

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

20.

C.P. (IB)/73(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **19.04.2024**

NAME OF THE PARTIES:

Bank of Maharashtra

Vs.

Mrs. Anuradha Menon

SECTION: 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

**ORDER**

1. Mr. Subir Kumar a/w Adv. Disha Shah i/b. SDS Advocates, Ld. Counsel for the for the Financial Creditor present through VC. Mr. Manoj Mishra, Ld. Counsel for the RP present. Ms. Sneha Mishra i/b Jamshed Ansari, Ld. Counsel for the Personal Guarantor present.
2. Heard Ld. Counsel for both the parties. **Reserved for Orders.**

Sd/-  
ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)